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- (b) if so, the reasons for their transfer; and
- (c) whether these transfers are likely to affect their travelling allowance adversely?]

रेल मंत्री (श्री गुलजारी लाल नन्दा) :
(क) जी नही । झांसी मंडल में सवारी डिब्बों
के परिचरों को यात्रिक (सवारी और माल-डिब्बा) विभाग में स्थानान्तरित नहीं किया गया है । लेकिन इस प्रस्ताव की जांच की जा रही है ।

(ख) चूकि सवारी डिब्बों के परिचरों को जो ड्यूटी दी गयी है, उसमें पहले दर्जे के डिब्बों में उपस्कर की मामूली मरम्मत करना भी शामिल है, इसलिए यदि इन परिचरों को यांतिक विभाग में स्थानान्तरित कर दिया जाये, तो वे सवारी डिब्बों में मामूली मरम्मत का काम अधिक कारगर और संतोषजनक ढंग से कर सकते हैं।

(ग) जी नहीं।

†[THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA): (a) No. Coach Attendants in Jhansi Division have not been transferred to Mechanical (C.&W.) Department. But the proposal is under examination.

- (b) Since the duties assigned to Coach Attendants include petty repairs of equipment in First class carriages, they can be performed more effectively and satisfactorily if the staff are transferred under the Mechanical Department.
 - (c) No.]
- 1167. [Transferred to the 20th March, 1970.]

HINDUSTAN STEEL LTD.

- 1168. DR. BHAI MAHAVIR: Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state:
- (a) whether it is a fact that Government propose to appoint Shri S. A. Dange as the Director of Hindustan Steel Limited; and
- (b) if so, what are the reasons therefor?
 - †[] English translation.

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT): (a) No, Sir.

(b) Does not arise.

TICKETLESS TRAVELLERS ON SPECIAL SESSIONS OF RIVAL CONGRESS PARTIES

1169. SHRI M. P. BHARGAVA: Will the Minister of RAILWAYS be pleased to state:

- (a) whether any ticketless travellers were caught who were travelling to Ahmedabad or Bombay during the two Congress Sessions;
- (b) if so, what is the total number of such persons;
- (c) whether any money as fare or penalty was collected from such ticketless travellers; and
- (d) whether any of those ticketless travellers have been prosecuted.

THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA): (a) On the special trains run for Ahmedabad and Bombay in connection with the Congress Sessions, no passengers were found travelling without tickets.

- (b) In the case of normal train services, statistics to indicate the possible destinations of ticketless travellers are not maintained. Therefore the total number going to Ahmedabad or Bombay is not maintained.
- (c) Fare and penalty is collected from travellers detected travelling without tickets.
- (d) Ticketless travellers are also prosecuted under the law.

INCCREASE IN PRICES OF CYCLES

1170. SHRI KALYAN ROY: SHRI BHUPESH GUPTA:

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government are aware that the Cycle Manufacturers Association of India has decided to increase the prices of cycles;